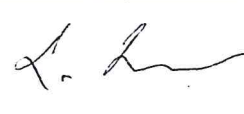


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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	K. RAMASWAMY	Counsel to petitioner	

ORDER

Counsel for the petitioner present. The Registry is directed to verify and put up whether the report of the RD and ROC are received in this matter. Put up on 18.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc